

**(FORM – C)**  
**[See Para 11(iv)]**

**8% RELIEF BONDS, 2002**  
**NOTICE OF CANCELLATION OF NOMINATION**

I \_\_\_\_\_ (Name and address) do hereby cancel the nomination dated \_\_\_\_\_ made by me in respect of the following Bond Ledger Account and registered by the Public Debt Office/ branch of the authorised Public Sector Bank on the \_\_\_\_\_ (date).

**Particulars of the Relief Bonds**

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Date of Issue	Bond Ledger Account No.	Amount Rs.

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Place and Date \_\_\_\_\_  
holder

Signature / Thumb impression of the holder

Signatures and addresses of the witnesses :